

No. MA 150 of 96
(OA 637 of 90)

Date of order : 14.6.96

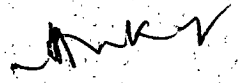
Swapan Kr.Kundu

Vs.

Union of India & Ors.

Mr.T.N.Bandyopadhyay, counsel leading Ms.B.Banerjee, counsel appears for the applicant. Mr.B.K.Chatterjee, counsel appears for the respondents. The matter be listed on ~~15.7.96~~ 15.7.96. Respondents to give reply in the meantime. Interim order already passed on 15.3.96 is extended till that date.

2. Let a plain copy of this order be handed over to both the counsel for necessary action.


(M.S.MUKHERJEE)
MEMBER (A)


(A.K.CHATTERJEE)
VICE-CHAIRMAN